CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor. Commercial Complex. Indiranagar, Bancalore-560 038.

Pated: 19 AUG 1993 REVIEW APPLICATION NO.29/93

APPLICATION NO(s).	731 01	13314	1
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Applicant(S) Vijay Deshmukh	v/s.	Respondent(s) Secre	stary,Ministr

of Defence, NDelhi & Others.

- 1. Sri.Vijay Deshmukh, R/o.1151, Second Block, B.E.L.Layout, Vidyaranyapura, Bangalore-560 013.
- 2. Secretary, Department of Defence Research and Scientific Adviser to Raksha Manthralaya and Director General, DRDO, South Block, New Delhi.
- The Director, Recruitment and Assessment Board RAC, DRDO, 3. Lucknow Road Delhi-54.
- Sri.V.P.Sandlas,Director-I, Defence Electronics Application 4. Laboratory, Raipur Raod, Dehradun-248001.
- Br. A.S.Bains, Director-II, Defence Electronics Application Lab, 5. Raipur Road, Dehradun-248001.
- Sri.R.S.Mishra, Scientist 'E', Divisional Officer-MMW; II, 6. Defence Electronics Application Lab, Raipur Road, Dehradun.

SUBJECT: - Forwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalore Sench Bangalore.

Please find enclosed herewith a copy of the ORDER/ STAY/INTERIM ORDER passed by this Tribunal in the above said 29-07-93. epplication(s) on

DÉPUTY REGISTRAR JUDICIAL : BRANCHES

BEFORE THE CENTRAL ADVINISTRATIVE TRIBUNAL BANGALORE BENCH: BANGALORE

DATED THIS THE TWENTY EIGHTH DAY OF JULY 1993

Present:

Hon'ble Shri S. Gurusankaran ... Member [A]

Hon'ble Shri A.N. Vujjanaradhya ... Member [J]

REVIEW APPLICATION NO.29/93

Vijay Deshmukh, R/o 1151, 2nd Block, BEL Layout, Vidyaranyapura, Banyalore-13.

... Applicant

v.

- 1. Union of India through
 Secretary,
 Department of Defence Research
 and Scientific Adviser to R.M.
 and Director General, DRDD,
 South Block, New Delni.
- The Director, Recruitment and Assessment Board RAC, DRDO, Lucknow Road, Delhi-54.
- Shri V.P. Sandlas,
 Director I
 Defence Electronics
 Application Lab, Raipur Road,
 Denradun-248 001.
- 4. Dr. A.S. Bains, Director II

Defence Electronics Application Lab, Raipur Road, Denradun-248 001.

5. Snri R.S. Mishra,
Scientist 'E',
Divisional Officer MAW II,
Defence Defence Electronics Application
Lab, Raipur Road,
Denradun.

.. Respondents

CENTRAL CENTRA

This Review Application having come up for consideration by circulation, Hon'ble Shri A.N. Vujjanardnya, Member [J] and the following:

ORDER

- 1. In this application filed under Section 22[3][f] of the Administrative Tribunals Act, 1985, read with rule 17 of the Central Administrative Tribunal [Procedure] Rules, 1987, the applicant is seeking for review of the order passed i O.A. No.731/91 on 26.5.1993 by which order the application came to be dismissed.
- 2. The applicant seeks review of the said order on the ground that the said order is not correct and is based on misleading facts presented by the respondents, that the allegations in certain paras of the application were not considered, that certain observations in the order are incorrect and that, therefore, it needs to be rectified.
- 3. The application is being disposed of by circulation inashuch as there are no clerical or arithmatical errors sought to be rectified nor the applicant makes mention of any evidence which was not available to him in spite of his best efforts and that being now available. The applicant clearly mentions the order impugned is erroneous and incorrect and does not point out any error apparent on the face of the record. The scope of review is very limited and the applicant can seek review of the order only if there is any clerical or arithmatical error in the impugned order and the the applicant inspite of making his best efforts could not produce material which he is able to do now. As such is not the case pleaded by the applicant there is no merit in this application and we dispose of the same as not maintainable

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INTERNATIONS

19/5/93

at the admission state by circulation

Sd-

MEMBER [J] 28 11 V

Sd-

MEMBER [A]